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BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P(IB) No.627/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Hon'ble Member (J) Shri Jinan K.R

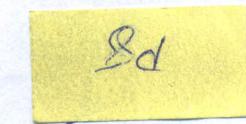
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21st December 2017, 10.30 A.M

Name of the Company		Sarwan Kumar Sitani (HUF)-Vs-MSP Metaliks Limited.	
Under Section		9 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date
1.	KIRAN SHARMA, Pr. Cs	Petitioners	Kiran sharma 21/12/2017
2.	RANISHK KHETAN, Adv		
1.	M.S. Manjari Bhuteria, Adv	Corporate	
2.	M. Debargha Basu, Adv	Debtors	21/12/17

ORDER

Ld. Counsel for the operational creditor and the corporate debtor made a joint statement that settlement proposal is under consideration. Keeping in view of the submissions by both the parties the case is adjourned to 17/01/2018.

List it on 17/01/2018.



(Jinan K.R.)
Member (J)



(V.P.Singh)
Member (J)